

Annexure 7

Name of the corporate debtor: Sterling SEZ Infrastructure Limited | Date of commencement of liquidation :18-11-2021 | List of stakeholders as on: 10.03.2022

List of other stakeholders, if any (other than financial creditors and operational creditors)

SL No	Name of stakeholder	Category of stakeholders (preference shareholders / equity- shareholders / partners / others)	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien/ attachment removed? (Yes/No)	Amount covered by guarantee					
1	The State of Gujarat through Gujarat Industrial Development Corporation (GIDC), Nodal Agency	Others	21-12-2021	-	-	Unsecured	-	No	-	-	-	-	-	As per clause 3 of Claim Form G total amount of claim is parcels of land which is unquantified by the Liquidator.
2	Sterling Biotech Limited	Others	17-02-2022	48,75,00,000.00	-	Unsecured	-				96,20,611	48,75,00,000.00		Claim received after due date i.e 18.12.2021 Rs.96,20,611 set off against claim of SSIL
				48,75,00,000.00	-							48,75,00,000.00		